



The Gujarat Government Gazette

EXTRAORDINARY PUBLISHED BY AUTHORITY

Vol. LII]

FRIDAY, FEBRUARY 18, 2011/MAGHA 29, 1932

Separate paging is given to this Part in order that it may be filed as a Separate Compilation

PART - V

Bills introduced in the Gujarat Legislative Assembly.

(To be translated in to Gujarati and the translation to be published in the Gujarat Government Gazette. The date of publication to be reported.)

The following Bill is published with the consent of the Speaker given under the proviso to rule 127A of the Gujarat Legislative Assembly Rules :-

THE GUJARAT REPEALING BILL, 2011.

GUJARAT BILL NO. 5 OF 2011.

A BILL

to repeal certain Acts.

WHEREAS it is expedient to repeal certain obsolete Acts.

It is hereby enacted in the Sixty-second Year of the Republic of India as follows:-

1. This Act may be called the Gujarat Repealing Act, 2011.

Short title.

2. The Acts specified in the Schedule are hereby repealed.

Repeal of certain
Acts.

S C H E D U L E

(See section 2)

Year	No.	Short title of the Act
1939	Bom. XXVI	The Bombay Fodder and Grain Control Act, 1939.
1944	Bom. VIII	The Bombay Growth of Foodcrops Act, 1944.
1946	Bom. XXVII	The Bombay Cotton (Statistics) Act, 1946.

STATEMENT OF OBJECTS AND REASONS

The Bombay Fodder and Grain Control Act, 1939, the Bombay Growth of Foodcrops Act, 1944 and the Bombay Cotton (Statistics) Act, 1946 were applicable in the State of Bombay prior to 1st May, 1960. The aforesaid Acts were adopted by and extended to the State of Gujarat on its formation on 1st May, 1960. The said Acts are very old and the provisions of these Acts are not useful now and since the Acts have been obsolete, they are of no utility. Thus, the said three Acts specified in the Schedule do not require to be kept on the Statute Book. It is, therefore, considered necessary to repeal the aforesaid obsolete Acts.

This Bill seeks to achieve the aforesaid objects.

Gandhinagar,
Dated the 18th February, 2011.

DILEEP SANGHANI.

By order and in the name of the Governor of Gujarat,
Gandhinagar,
Dated the 18th February, 2011.

C. J. GOTHI,
Secretary to the Government of Gujarat,
Legislative and Parliamentary Affairs Department.